## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S)

: M/S TALENT ALLOYS PVT LTD + 8

**SECTION** 

: 241/242

: CP/16/17

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. R. VIDHYASHANKAR R. ASHOKKUMAR

Undertake to fle

**ORDER** 

Shri R Vidhyashankar, counsel for petitioner present and moved a company As per the facts of the case, the petitioners are fulfilling the petition. requirements of Section 244 of the Companies Act, 2013. Therefore, we are inclined to admit the petition for hearing and direct the Registry to issue notice to the Respondents. In addition to that, the counsel for petitioner is also directed to serve notices on the respondents by speed post and file the proof of sending and serving the notices on respondents by way of an affidavit before the next date of hearing. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)